

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 4733
TO BE ANSWERED ON 31/03/2022

ALLOCATION OF FUNDS UNDER NRDWP

4733. SHRI ARUN SAO:
SHRI VIJAY BAGHEL:
SHRI SHIVAKUMAR C. UDASI:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI SUNIL KUMAR SINGH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the details of the funds allocated to/ released to/utilized by Maharashtra under National Rural Drinking Water Programme (NRDWP) during the last three years, year-wise;
- (b) the number of projects completed under the programme in various States particularly in Latur and Madha Lok Sabha Constituencies in Maharashtra, Chatra, Latehar and Palamu districts of Jharkhand, Bilaspur, Mungeli and Gaurela-Pendra-Marwahi districts of Chhattisgarh and Karnataka during the said period;
- (c) the number of projects proposals pending under the scheme in various States particularly in Solapur, Latur and Satara districts of Maharashtra, Chatra, Latehar and Palamu districts of Jharkhand, Bilaspur, Mungeli and Gaurela-Pendra-Marwahi districts of Chhattisgarh and Karnataka; and
- (d) the steps taken by the Government for approval and implementation of all the pending projects proposals under the programme?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

- (a) Since August, 2019 Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) after subsuming erstwhile National Rural Drinking Water Programme (NRDWP) to make provision of potable water to every rural household through tap water connection, by 2024. The details of Central fund allocated, released/ drawn by the State and reported utilization in Maharashtra under erstwhile NRDWP in 2018-19 and under JJM in 2019-20&2020-21 is as follows:

(Amount in Rs. Crore)

Year	Central share					Expenditure under Stare Share
	Opening Balance	Fund allocated	Fund released	Available fund	Reported utilization	
2018-19	267.46	474.16	239.06	506.52	258.40	395.86
2019-20	248.12	847.97	345.28	593.40	308.04	428.14
2020-21	285.35	1,828.92	457.23	742.58	473.59	324.16

(b) to (d) Drinking Water being a State subject, it is States, including Maharashtra, Jharkhand, Chhattisgarh and Karnataka, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As such details of individual projects/ schemes for rural water supply projects, including proposals and approval, are not maintained at the Government of India level.

However, number of steps have been taken to plan and implement JJM in the whole country including Maharashtra, Jharkhand, Chhattisgarh and Karnataka with speed, inter alia, which includes joint discussion and finalization of annual action plan (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs, to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).
